

**IN THE HIGH COURT OF BOMBAY AT GOA****LD-VC-CW-74-2020**

Jasjit Singh Dhani

... Petitioner

Versus

Gokul Kumar &amp; Ors.

... Respondents

Shri R. Menezes, Advocate for the Petitioner.

Shri Vithal Naik, Advocate for the Respondents No.1 &amp; 2.

Ms. M. Correia, Additional Government Advocate for the Respondents  
No.3 to 6.**Coram:- DAMA SESHADRI NAIDU, J.****Date:- 25<sup>th</sup> AUGUST 2020****P.C. :**

By consent, post the matter on 01.09.2020.

**DAMA SESHADRI NAIDU, J.**

NH